

24

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2017

CORAM:

Present:



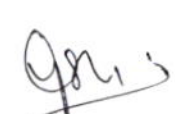
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: All Arch India Pvt. Ltd.
V/s.
S. S. Facades Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sameer K. Chaudhary	Adv. for the petitioner	
2	Atish S. Karingadhwaj	Adv. for the Respondents	
3	Yogesh. S. Joshi	petitioner	

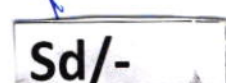
ORDER

TCP No. 46/I&BP/NCLT/MB/MAH/2017

On the withdrawal memo given by the Petitioner's Counsel, this Bench hereby **dismissed** the Company Petition as withdrawn.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)